

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P. (C) No.25701 of 2020**

***Dr. Sambit Patra***

....

***Petitioner***

Mr. Pitambar Acharya, Senior Advocate

*-versus-*

***State of Odisha & Others***

.... ***Opposite Parties***

Mr. D.K.Mohanty, AGA

Mr.S.P.Mishra, Sr. Advocate for O.P.No.2

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE R. K. PATTANAİK**

**ORDER  
22.06.2022**

**Order No.**

12.

1. At the request of the learned counsel for the Petitioner, list on 8<sup>th</sup> September, 2022 along with the connected case.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R.K.Pattanaik)***  
***Judge***